

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:522
ANSWERED ON:22.02.2006
PAYING BACK ADB LOAN
Nayak Shri Ananta

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India has failed to pay back Asian Development Bank (ADB) loan as reported in The Times of India dated February 8, 2006;
- (b) if so, the facts thereof;
- (c) the reasons for non-payment of ADB dues in time; and
- (d) the steps taken by the Government for timely repayment of such loans in future?

Answer

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T. R. BAALU)

- (a) to (c) The first instalment of ADB Loan No. 1747-IND for Surat-Manor Toll-way Project amounting to US\$ 43,08,820.36 (Rs. 19,14,40,889) taken directly by National Highways Authority of India (NHAI) which was due on 1st January, 2006, was paid on 10th January, 2006. The delay was due to lapse on part of the concerned officers in the NHAI.
- (d) Suitable monitoring mechanisms like centralized monitoring of payments at appropriate levels, timely triggers in advance and more effective co-ordination with the lending agencies are implemented to avoid recurrence of such instances in the future.